

(49)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.2084/96

Dated New Delhi, this 30th day of September, 1996.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)
HON'BLE SHRI T. N. BHAT, MEMBER (J)

Pratap Singh Bora
S/o S. S. Bora
Section Officer
SSB Headquarters
Directorate General of Security
(Cabinet Secretariat)
East Block-5, R. K. Puram
NEW DELHI.

By Advocate: Shri S. K. Sajwan
VERSUS

... Applicant

1. The Cabinet Secretary
Union of India
South Block
NEW DELHI.

2. The Director General
Cabinet Secretariat
NEW DELHI.

3. The Principal Director
Directorate General of Security
(Cabinet Secretariat)
East Block 5, R. K. Puram
NEW DELHI.

... Respondents

O R D E R (Oral)

Shri K. Muthukumar, Member (A)

Heard. After making submissions for a short while, the learned counsel for the applicant submits that he may be allowed to withdraw this application with liberty to file a petition as and when the applicant becomes aggrieved. In view of this, the application is dismissed as withdrawn with liberty to approach the Tribunal as and when the applicant feels aggrieved.

Un/w
(T. N. Bhat)
Member (A)

S
(K. Muthukumar)
Member (J)